

ORISSA HIGH COURT

FILING REPORT AS ON :13/08/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-ARBP/32624/2025	M/S. G4S SECURE SOLUTIONS (INDIA) PVT LTD. VS BILT GRAPHIC PAPERS PRODUCTS LTD.	SOUBHAGYA KUMAR DASH VS	// ()	AOR20220001631C202500215
2	D-BLAPL/24756/2025	MAHENDRA KUMAR ROUT VS STATE OF ODISHA	RAJESH KUMAR MAHAPATRA VS	GOPALPRASAD /196 /2025 () //	AOR20220001639C202500016
3	D-BLAPL/24762/2025	KALICHARAN MOHANTA VS STATE OF ODISHA	BIRENDRA KUMAR PARDHI VS	/ /0 () //	
4	D-BLAPL/24764/2025	ESKALA PABAN @ ESKALA PAWAN VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	RAYAGADA TOWN /80 /2024 () //	
5	D-BLAPL/24766/2025	RANJITA NAIK VS STATE OF ODISHA	SUSANTA SEKHAR PARIDA VS	GHATAGAON /282 /2023 () //	
6	D-BLAPL/24769/2025	SURENDRA KHEMUDU VS STATE OF ODISHA	SOUMYA KANTA TRIPATHY VS	CHITRAKONDA /28 /2025 () //	AOD20240000239C202500016
7	D-BLAPL/24776/2025	KRUSHNA CHANDRA SETHI VS STATE OF ODISHA	BHARATI DASH VS	BUGUDA /116 /2018 () //	
8	D-BLAPL/24777/2025	DIPU @ DEEPAK KUMAR BHANJA VS STATE OF ODISHA	CHEERA RANJAN SATAPATHY VS	KANDARPUR /141 /2025 () //	
9	D-BLAPL/24779/2025	BIKRAM NAYAK VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTRAY VS	ABHAYACHANDPUR /67 /2025 () //	
10	D-BLAPL/24781/2025	BADAL SAHU VS STATE OF ODISHA	AMULYA RATNA PANDA VS	PHULBANI SADAR /253 /2024 () //	
11	D-BLAPL/24783/2025	KISHAN NAYAK VS STATE OF ODISHA	MANDAKINI PANDA VS	BAIDYANATHPUR /164 /2025 () //	

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12	D-BLAPL/24785/2025	SK. MAHATAB ALLI @ KATI BABU VS STATE OF ODISHA	BIRENDRA KUMAR PARDHI VS	SPL.TASK FORCE /9 /2024 () //	
13	D-BLAPL/24786/2025	GULSAN DIGAL VS STATE OF ODISHA	MAHES DAS VS	DARINGBADI /116 /2025 () //	
14	D-BLAPL/24792/2025	DAITARI PATEL VS STATE OF ODISHA	UMAKANTA BARIK VS	KALAMPUR /79 /2024 () //	
15	D-BLAPL/24795/2025	MAGSIRA PARABHOI VS STATE OF ODISHA	DIPTI RANJAN SWAIN VS	MURIBAHAL /90 /2025 () //	
16	D-BLAPL/24800/2025	LIPUN KUMAR JENA @ SENDHA @ SITUA @ SIPUN VS STATE OF ODISHA	JITENDRA KUMAR MISHRA (2) VS	BHADRAK RURAL /292 /2025 () //	
17	D-BLAPL/24803/2025	MOHAMMAD BABU @ MD. BABU VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	BADAGODA P.S. /303 /2025 () //	
18	D-BLAPL/24806/2025	MANIK SINGH VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	KAPTIPADA /142 /2025 () //	
19	D-BLAPL/24808/2025	BUDHIA HEMBRAM VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	KHUNTA /194 /2025 () //	
20	D-BLAPL/24813/2025	ASWINI KUMAR PRADHAN VS STATE OF ODISHA	JAGABANDHU SAHU VS	BOUDH /21 /2011 () //	AOR20220001487C202500055
21	D-BLAPL/24815/2025	TAPAN KUMAR JENA VS STATE OF ODISHA	GURUPRASAD BEHERA VS	BASTA /191 /2022 () //	AOR20220000925C202500044
22	D-BLAPL/24823/2025	CHETAN KUMAR CHOUDHURY VS STATE OF ODISHA	GYANA RANJAN MAHAPATRA VS	GOSANINUAGAM /226 /2025 () //	
23	D-BLAPL/24824/2025	SANJAY BEHERA	MANORANJAN ACHARYA	ITAMATI /267 /2025	

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/24827/2025	JAGULU @ ABHIMANYU CHAMPATI	AMITAV TRIPATHY	NAYAGARH /285 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/24834/2025	NIRU @ NIRANJAN SINKU	LALITENDU BHUYAN	TELKOI /73 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/24836/2025	DEBA @ DEBANANDA MAHANTA	LALITENDU BHUYAN	TURUMUNGA /246 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/24840/2025	KANGA KUSULIA	SIDHARTH SANKAR MOHAPATRA	CHANDRAPUR /33 /2025	AOR20220001491C202500015
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/24841/2025	D. SIMANCHAL	LAXMIDHAR MAHAPATRA	CAPITAL P.S. /36 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/24846/2025	CHIKUN @ RAJESH KUMAR PANDA	BISWAJIT MOHANTY	KHALLIKOTE /315 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/24858/2025	GOPI MANDAL	DHANANJAYA NAYAK	BARANGA /76 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/24860/2025	BISHNU PAIK	TUKUNA KUMAR MISHRA	DABUGAM /106 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/24868/2025	SANKAR NAIK	SUSANTA KUMAR BARAL	JAGANNATHA PRASAD /157 /2018	AOR20220001297C202500211
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/24870/2025	GANESH JAISWAL @ JISWAL	JANMEJAYA KATIKIA	JAMANKIRA /62 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/24874/2025	BIRANCHI PRADHAN	DEBASIS SARANGI	BANKI /104 /2024	
		VS	VS	()	

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35	D-BLAPL/24878/2025	STATE OF ODISHA RUPENDRA MURARI VS	BYOMAKESH TRIPATHY VS	// BARBIL /38 /2025 ()	
36	D-BLAPL/24880/2025	STATE OF ODISHA SUDAMA DIGAL VS	DIBYAJYOTI SAHOO VS	// GOCHHAPADA /111 /2025 ()	
37	D-CMAPL/32677/2025	STATE OF ODISHA NIRANJAN DAS VS	SUBHADUTTA ROURAY VS	// // ()	
38	D-CMP/32637/2025 CMP/1252/2025	ARAVIND AGRAWAL PARBATI SENAPATI VS	AMIT PRASAD BOSE VS	// // DISTRICT & SESSIONS JUDGE,BHADRAK(Bhadrak) Fao/0000040/2025	
39	D-CMP/32758/2025	SATYABHAMA BARIK NIMAIN CHARAN ANDIA VS	SURYAKANTA DASMOHAPATRA VS	// // ()	AOR20220004152C202500018
40	D-CMP/32780/2025	ARUN KUMAR ANDIA GOKULANANDA TRIPATHY VS	RAGHUNATH DASMOHAPATRA VS	// // ()	
41	D-CMP/32791/2025	ASHOK KUMAR TRIPATHY PADMA CHARAN MOHANTY VS	SUMITRA MOHANTY VS	// // ()	
42	D-CMP/32828/2025	BAISHNAB CHARAN MOHANTY UTTANGA KUMAR SAHOO VS	NALINI KANTA SAHOO VS	// // ()	
43	D-CMP/32829/2025	GOURANGA CHARAN NAYAK SARAT KUMAR PATEL VS	SUNIL KUMAR PANDA VS	// // ()	
44	D-CONTC/32625/2025	SUBASINI PATEL RATNAKAR DAS VS	ADV. VS	// // ()	
45	D-CONTC/32630/2025	ARVIND AGARWAL,IAS PITAMBER ROUT VS	ADV. VS	// // ()	
		SWADHA DEV SINGH,IAS		//	

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46	D-CONTC/32631/2025	BISWANATH DALAI VS SHALINI PANDIT,IAS	ADV. VS	// ()	
47	D-CONTC/32657/2025	SURYA NARAYAN MOHANTA VS SUBHAM SAXENA,IAS	ADV. VS	// ()	
48	D-CONTC/32659/2025	SATYANARAYAN DASH VS SUSHIL KUMAR BEHERA,CHIEF ENGINEER AND BASIN MANAGER,MAHANDI BASIN,BURLA,SAMBALPUR	MANOJ KUMAR MOHANTY (2) VS	// ()	
49	D-CONTC/32661/2025	KRUSHNA CHANDRA SAMAL VS VEERABHADRA SWAMY,ASSISTANT PROVIDENT FUND COMMISSIONER,BBSR,KHURDA	ADV. VS	// ()	
50	D-CONTC/32675/2025	LATA KUMBHAR VS PADMANAV SAMANTRAY,OAS	AMIT PRASAD BOSE VS	// ()	
51	D-CONTC/32680/2025	SUSANTA KUMAR BEHERA VS MANAS RAY,TAHASILDAR,CHHENDIPADA,ANGUL	AMIT PRASAD BOSE VS	// ()	
52	D-CONTC/32700/2025	ASWINI KUMAR PANDA VS ASWATHI S,COMMISSIONER CUM SECRETARY, HEALTH AND FAMILY WELFARE DEPTT.	ADV VS	// ()	AOD20250000180C202500133
53	D-CONTC/32701/2025	SANJEEV KUMAR MEHER VS ASWATHI S, COMMISSIONER CUM SECRETARY HEALTH AND FAMILY WELFARE DEPTT.	ADV VS	// ()	AOD20250000180C202500134
54	D-CONTC/32702/2025	RADHAMADHABA MISHRA VS ASWATHI S, COMMISSIONER CUM SECRETARY HEALTH AND FAMILY WELFARE DEPTT.	ADV VS	// ()	AOD20250000180C202500135
55	D-CONTC/32703/2025	NIRANJAN MAHAPATRA VS ASWATHI S, COMMISSIONER CUM SECRETARY HEALTH AND FAMILY WELFARE DEPTT.	ADV VS	// ()	AOD20250000180C202500136
56	D-CONTC/32705/2025	DR. ARUN KUMAR MALLICK VS ASWATHY S, COMMISSIONER CUM SECRETARY, HEALTH AND FAMILY WELFARE DEPTT.	ADV VS	// ()	AOD20250000180C202500137
57	D-CONTC/32707/2025	SAROJ KUMAR ROUT	ADV	//	AOD20250000180C202500138

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		VS	VS	()	
58	D-CONTC/32709/2025	ASWATHI S, COMMISSIONER CUM SECRETARY HEALTH AND FAMILY WELFARE DEPTT. BIKASH KUMAR PATEL	ADV	//	AOD20250000180C202500139
		VS	VS	()	
59	D-CONTC/32722/2025	ASWATHI S, COMMISSIONER CUM SECRETARY, HEALTH AND FAMILY WELFARE DEPTT. UPENDRA PRADHAN	ADV.	//	
		VS	VS	()	
60	D-CONTC/32725/2025	KARAN SHARMA,BEO,DHANKAUDA,SAMBALPUR MANORANJAN PATRA	ADV.	//	
		VS	VS	()	
61	D-CONTC/32749/2025	MALATI TUDU,BEO,SULIAPADA,MAYURBHANJ ARUNA KUMAR ROY	ADV.	//	
		VS	VS	()	
62	D-CONTC/32751/2025	DEO RANJAN KUMAR SINGH,COMM-CUM-SECRETARY,DEPT OF REVENUE AND DISASTER MANAGEMENT,BSBR,KHURDA MANAS PANDA	ADV.	//	
		VS	VS	()	
63	D-CONTC/32800/2025	UMA NANDURI,IFS PANCHANAN MISHRA	ADV.	//	
		VS	VS	()	
64	D-CONTC/32802/2025	ANU GARG,IAS BHAKTABANDHU SAHOO	ADV.	//	
		VS	VS	()	
65	D-CONTC/32805/2025	ANU GARG,IAS BIPRA SAMAL	ADV.	//	
		VS	VS	()	
66	D-CONTC/32808/2025	ANU GARG,IAS MOHAN CHANDRA SAHOO	ADV.	//	
		VS	VS	()	
67	D-CONTC/32812/2025	ANU GARG,IAS RAJAKISHORE MISHRA	ADV.	//	
		VS	VS	()	
68	D-CRLA/24761/2025	ANU GARG,IAS DAGARA CHHATAR	SAROJ KUMAR PADHY	BARPALLI /267 /2018	
		VS	VS	()	

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69	D-CRLA/24793/2025	STATE OF ODISHA NABINA GANDA VS	PRATAP CHANDRA CHHINCHANI VS	// NABARANGAPUR TOWN /111 /2023 ()	
70	D-CRLA/24819/2025	STATE OF ODISHA ANIL @ PADMALOCHAN SINGH VS	KARNTI PRABHA MUKHI VS	// KATARBAGA /96 /2019 ()	
71	D-CRLA/24856/2025	STATE OF ODISHA BIBEKANANDA BAL VS	GOURI MOHAN RATH VS	// JAGATSINGPUR /576 /2025 ()	
72	D-CRLLP/24802/2025	STATE OF ODISHA PANKAJ BEHERA VS	SAROJ KUMAR DASH VS	// TOMANDO /257 /2024 ()	
73	D-CRLLP/24864/2025	STATE OF ODISHA ANNAPURNA MISHRA VS	ASHOK KUMAR BEHERA VS	// KENDRAPARA /30 /2021 ()	
74	D-CRLMC/24758/2025	STATE OF ODISHA KANAN BIHARI PATTANAIK VS	BIJAYA KUMAR RAGADA VS	// BINIKA /213 /2023 ()	
75	D-CRLMC/24760/2025 CRLMC/3209/2025	STATE OF ODISHA DR.KESHAB CHANDRA SHADANGI VS	RATIKANTA MOHAPATRA VS	// HINJILI /603 /2025 SPECIAL JUDGE,CHATRAPUR(Ganjam)	
76	D-CRLMC/24778/2025	STATE OF ODISHA JITU SAHU @ JITENDRA SAHU VS	ANUGRAHA NARAYAN SAMANTRAY VS	Spl/0000015/2025 BALIMI /201 /2021 ()	
77	D-CRLMC/24782/2025	STATE OF ODISHA DEBENDRA KUMAR DASH @ DEBENDRA DAS @ BUNLUK KUMAR PANDA VS	BUNLUK KUMAR PANDA VS	// BINIKA /13 /2018 ()	AOD20240000536C202500016
78	D-CRLMC/24789/2025	STATE OF ODISHA ATMAJYOTI NAYAK VS	DEVASHIS PANDA VS	// SPECIAL CRIME UNIT /1 /2024 ()	AOR20220001247C202500097
79	D-CRLMC/24790/2025	STATE OF ODISHA CHANDAN SETHI VS	PRAKASH CHANDRA DASH VS	// MAHAKALPARA /58 /2018 ()	
		STATE OF ODISHA		//	

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80	D-CRLMC/24791/2025	D BROS ALEN @ RIPU DIGAL VS STATE OF ODISHA	RAGHUNATH BISWAL VS	BALLIGUDA /140 /2025 () //	
81	D-CRLMC/24794/2025	BABINA @ SUDHANSU BEHERA VS STATE OF ODISHA	DEEPAK KU SAHOO VS	KENDRAPARA /187 /2023 () //	
82	D-CRLMC/24796/2025	JAGYANESWAR DAS VS PREM KUMAR	DEEPAK KU SAHOO VS	//0 () //	
83	D-CRLMC/24798/2025	M/S. MAXMED PHARMACEUTICALS VS STATE OF ODISHA	SOUMYA MISHRA VS	BARGARH /528 /2023 () //	
84	D-CRLMC/24799/2025	RAJKUMAR PRADHAN VS STATE OF ODISHA	SITARAM SATAPATHY VS	ULLUNDA /139 /2023 () //	
85	D-CRLMC/24805/2025	S.KAMARAJU ACHARY VS STATE OF ODISHA	SURAJ MOHANTY VS	DHARAKOT PS /138 /2016 () //	
86	D-CRLMC/24810/2025	BIRA NAHAK VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	DHARAKOT PS /31 /2009 () //	AOD20240000242C202500174
87	D-CRLMC/24812/2025	KUNTI SAHU VS STATE OF ODISHA	JAGABANDHU SAHU VS	// () //	AOR20220001487C202500054
88	D-CRLMC/24822/2025	SUDHANSU KUMAR NAYAK VS STATE OF ODISHA	JAYADEBA BEHERA VS	//0 () //	
89	D-CRLMC/24831/2025	SARITA NAYAK VS STATE OF ODISHA	DEEPAK KU SAHOO VS	PATKURA /291 /2021 () //	
90	D-CRLMC/24833/2025	SUKANT SUBUDHI@SUSHANTA SUBUDHI@DHUNASUBHRAJIT SAHOO VS STATE OF ODISHA	VS VS	BANAPUR P.S. /313 /2020 () //	
91	D-CRLMC/24848/2025	SAMIM KHAN	RAJIB LOCHAN PATTNAIK	NABARANGAPUR TOWN /494 /2021	

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		VS	VS	()	
		STATE OF ODISHA		//	
92	D-CRLMC/24849/2025	BIRENDRA KUMAR SAHOO	BIPLABA P.B. BAHALI	//0	
		VS	VS	()	
		I.I.C., RPF POST, PARADEEP		//	
93	D-CRLMC/24859/2025	JAGANNATH PATEL	SURYAKANTA DWIBEDI	//0	
		VS	VS	()	
		M/S DWARI MOTORS		//	
94	D-CRLMC/24861/2025	SATYA RANJAN SETHI	BIJAYA KUMAR RAGADA	BALASORE VIGILANCE /53 /2005	
		VS	VS	()	
		STATE OF ODISHA(VIG.)		//	
95	D-CRLMC/24862/2025	M/S. SWARNA SAKHA ESTATES AND BULIDERS(P)	LBISHNU PRASAD PRADHAN	MANCHESWAR P.S. /214 /2021	
		VS	VS	()	
		M/S. LAXMIPRIYA INFRA CON, KHURDA		//	
96	D-CRLMC/24865/2025	BASUDEV MOHAPATRA	DILLIP KUMAR RAY	PURUNABAZAR /350 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
97	D-CRLMC/24869/2025	SHUKANTA @ SUKANTA @ AMAR PRATAP	PRADIPTA BEURA	KHUNTUNI /49 /2016	AOD20220004020C202500040
		VS	VS	()	
		STATE OF ODISHA		//	
98	D-CRLMC/24873/2025	GOPAL MALLICK	LAXMIDHAR MAHAPATRA	BALIPATNA /131 /2020	
		VS	VS	()	
		STATE OF ODISHA		//	
99	D-CRLMC/24879/2025	KALIA@SUSANTA PRADHAN	SANJIB KUMAR BHANJADEO	POLASARA PS /31 /2020	
		VS	VS	()	
		STATE OF ODISHA		//	
100	D-CRLMC/24881/2025	M/S. SWARNA SAKHA ESTATE AND BUILDERS(P)	LBISHNU PRASAD PRADHAN	MANCHESWAR P.S. /214 /2021	
		VS	VS	()	
		M/S. LAXMIPRIYA INFRA CON,KHURDA		//	
101	D-CRLMC/24882/2025	NAVSHAD @ NAUSHAD AHAMMAD ANSARI	DIBYA JYOTI SAHOO	AINTHAPALI /26 /2017	
		VS	VS	()	
		STATE OF ODISHA		//	
102	D-CRLMC/24884/2025	MINATI SAHU	DIPTI RANJAN BHOKTA	SUNABEDA /109 /2024	
		VS	VS	()	

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103	D-CRLMP/24765/2025	STATE OF ODISHA BASANTA KUMAR RAJ VS	SATYABAN SAHOO VS	// /0 ()	
104	D-CRLMP/24773/2025	STATE OF ODISHA KUNTI PATRA VS	RAMESH CHANDRA ROUT VS	// /0 ()	
105	D-CRLMP/24814/2025	STATE OF ODISHA BABAN CHANDRA SAMANTARAY VS	RANJIT MOHANTY VS	// /0 ()	
106	D-CRLMP/24828/2025	STATE OF ODISHA JAYADEV DAS VS	MANAS RANJAN KHATUA VS	// /0 ()	
107	D-CRLMP/24883/2025	PRINCIPAL SECRETARY OF GENERAL ADMINISTRATION, VIG DEPT. , KHURDA GADADHAR CHOUDHURY VS	DEEPALI MAHAPATRA VS	// /0 ()	
108	D-CRLMP/24885/2025	STATE OF ODISHA BABAJI MALLICK VS	LAXMIDHAR MAHAPATRA VS	// /0 ()	
109	D-CRLREV/24854/2025	SOUDAMINI DAS SUNIL KUMAR MARNDI VS	NIRANJAN LENKA VS	// UDALA /57 /2023 ()	
110	D-CRLREV/24857/2025	STATE OF ODISHA SHEIKH ARSHAD VS	JYOTIRMAYA SAHOO VS	// /0 ()	
111	D-CRLREV/24866/2025	STATE OF ODISHA SHEIKH ARSHAD VS	JYOTIRMAYA SAHOO VS	// /0 ()	
112	D-CRLREV/24872/2025	STATE OF ODISHA CHITTARANJAN DAS VS		// /0 ()	
113	D-CRLREV/24876/2025	ANNIRUDHA BEHERA MAHESWAR NAYAK VS	JITENDRA KUMAR MISHRA (2) VS	// BONTH /41 /2002 ()	
		STATE OF ODISHA		//	

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114	D-EXP/32694/2025	SANTILATA SETHI VS STATE OF ODISHA	DIPTI RANJAN MOHAPATRA VS	// 0 //	
115	D-FAO/32673/2025	BASANTI NAYAK VS UNION OF INDIA	KARUNAKAR DAS VS	// 0 //	
116	D-FAO/32674/2025	SALGEY MARANDI VS UNION OF INDIA	KARUNAKAR DAS VS	// 0 //	
117	D-FAO/32679/2025	D.M., UNITED INDIA INSURANCE CO. LTD.,BALASORE VS SANGITA DEVI	HEMESH CHANDRA SAHOO I VS	// 0 //	
118	D-FAO/32708/2025	MADHU BAG VS UNION OF INDIA	KARUNAKAR DAS VS	// 0 //	
119	D-FAO/32785/2025	GAGAN CHANDRA JENA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //	AOR20220001583C202500049
120	D-MACA/32669/2025	BAJAJ ALLIANZ INSURANCE CO. LTD., KHURDA VS DHANESWAR MOHAPATRA	GIRIJA PRASAD DUTTA VS	// 0 //	
121	D-MACA/32730/2025	D.M., H.D.F.C. ERGO GENERAL INSURANCE CO.LTD.,CUTTACK VS SUBARNA NAIK	GIRIJA PRASAD DUTTA VS	// 0 //	
122	D-MACA/32747/2025	KRUSHNA JANI @ KUSTHA VS DEBRAJ NAG	RAJIB LOCHAN PATTNAIK VS	// 0 //	
123	D-MATA/32731/2025	BAIJAYANTI SILL @ NAYAK VS ABHIMANYU NAYAK	SANJEEB CHAKRAVARTY VS	// 0 //	
124	D-MATA/32806/2025	SAMPAD MOHANTY VS KADAMBINI DAS @ MOHANTY	NIRANJAN PRASAD PATRA VS	// 0 //	
125	D-OTAPL/32759/2025	PRINCIPAL COMMISSIONER, GST AND CENTRAL EXCISE, Bhubaneswar	HEMESH CHANDRA SAHOO VS	// 0 //	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		M/S. SMV BEVERAGES PVT. LTD., CUTTACK		//	
126	D-RPFAM/32633/2025	PARASNATH MISHRA	TUSARKANTI PRAHARAJ	//	
		VS	VS	0	
		BAJAYANTI DEVI MISHRA		//	
127	D-RPFAM/32686/2025	RAKESH KUMAR SAHOO	SARBESWAR BEHERA	//	
		VS	VS	0	
		RANJULATA SAHOO		//	
128	D-RSA/32626/2025	ABHIMANYU THATOI	GANESH PRASAD SAMAL	//	
		VS	VS	0	
		SANATANA THATOI		//	
129	D-RSA/32665/2025	PRABHATI KHORA	DIPTI RANJAN BHOKTA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
130	D-RSA/32795/2025	RAMESHA CHANDRA PARIDA	SANTOSH KUMAR SAMANTARAY	//	
		VS	VS	0	
		KAILASH PARIDA		//	
131	D-RSA/32813/2025	BAIKUNTHA NATH PANDA	NIRANJAN PRASAD PATRA	//	
		VS	VS	0	
		SAILENDRA KUMAR SINGH		//	
132	D-RVWPET/32746/2025	ARABINDA SAHU	SANJEEV UDGATA	//	
		VS	VS	0	
		SASMITA GARNAIK		//	
133	D-SAO/32738/2025	SURENDRANATH PATRO	SOURAV SUMAN BHUYAN	//	
		VS	VS	0	
		PRATIMA SAHU		//	
134	D-TRP(C)/32818/2025	PREMANANDA ROUT	SRINIBASH SATAPATHY	//	
		VS	VS	0	
		SWARNALATA ROUT		//	
135	D-WA/32621/2025	STATE OF ODISHA	SASWAT DAS,A.G.A	//	LOD20240000200C202500363
		VS	VS	0	
		RANGADHAR PAIKARAY		//	
136	D-WA/32628/2025	STATE OF ODISHA	SARBESWAR BEHERA,A.G.A	//	LOD20240000172C202500343
		VS	VS	0	

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137	D-WA/32638/2025	SURENDRA BEHERA STATE OF ODISHA VS AGADHU SAHOO	SARBESWAR BEHERA, A.G.A VS	// // ()	LOD20240000200C202500364
138	D-WA/32639/2025	STATE OF ODISHA VS BHAGABAN PARIDA	SARBESWAR BEHERA, A.G.A VS	// // ()	LOD20240000172C202500344
139	D-WA/32642/2025	STATE OF ODISHA VS KANTI BISWAL	SARBESWAR BEHERA, A.G.A VS	// // ()	LOD20240000194C202500358
140	D-WA/32643/2025	STATE OF ODISHA VS RAJU BHOI	SARBESWAR BEHERA, A.G.A VS	// // ()	LOD20240000172C202500345
141	D-WA/32645/2025	STATE OF ODISHA VS BHASKAR BISWAL	SARBESWAR BEHERA, A.G.A VS	// // ()	LOD20240000200C202500365
142	D-WA/32646/2025	STATE OF ODISHA VS BABAN BISWAL	SARBESWAR BEHERA,A.G.A VS	// // ()	LOD20240000194C202500360
143	D-WA/32647/2025	STATE OF ODISHA VS MAHENDRA NAYAK	SARBESWAR BEHERA,A.G.A VS	// // ()	LOD20240000194C202500359
144	D-WA/32648/2025	STATE OF ODISHA VS TRINATH SAHOO	SARBESWAR BEHERA,A.G.A VS	// // ()	LOD20240000200C202500366
145	D-WA/32696/2025	STATE OF ODISHA VS PRASANTA KUMAR SAMAL	SURYA NARAYAN PATNAIK,A.G.A VS	// // ()	LOD20240000200C202500367
146	D-WA/32697/2025	STATE OF ODISHA VS MAMATA DAS	SASWAT DAS,A.G.A VS	// // ()	LOD20240000172C202500346
147	D-WA/32698/2025	STATE OF ODISHA VS DR. CHITTARANJAN MISHRA	SURYA NARAYAN PATNAIK,A.G.A VS	// // ()	LOD20240000194C202500362

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148	D-WA/32699/2025	STATE OF ODISHA VS JYOTSHNAMAYEE MOHAPATRA	BIMBISAR DASH,A.G.A VS	// 0 //	LOD20240000194C202500361
149	D-WA/32756/2025	STATE OF ODISHA VS DR. PATITA PABAN DAS	SASWAT DAS,A.G.A VS	// 0 //	LOD20240000200C202500368
150	D-WP(C)/32619/2025 WP(C)/22659/2025	ANSHUMAN BEURIA VS STATE OF ODISHA	UMA CHARAN MISHRA VS	// 0 //	
151	D-WP(C)/32620/2025 WP(C)/22721/2025	BIPIN KUMAR GURU VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //	
152	D-WP(C)/32622/2025 WP(C)/22695/2025	MAA HINGULA TRUCK AND TIPPER OWNERS ASSOCIATION, TALANDA VS STATE OF ODISHA	SANJAY KUMAR VS	// 0 //	
153	D-WP(C)/32623/2025	RUKMANI KAR VS STATE OF ODISHA	PRASANTA KUMAR MOHANTY (2) VS	// 0 //	AOD20220001936C202500046
154	D-WP(C)/32627/2025	DR.DEBABRATA RATH VS STATE OF ODISHA	SATYA RANJAN PATI VS	// 0 //	
155	D-WP(C)/32629/2025 WP(C)/22691/2025	BIJAY KUMAR DAS VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //	
156	D-WP(C)/32632/2025 WP(C)/22687/2025	RABINDRA KUMAR SAHOO VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //	
157	D-WP(C)/32634/2025	BABA BANKESWAR SERVICE COOPORATIVE SOCIETY LTD, VS STATE OF ODISHA	DURGESH PRASAD PRADHAN VS	// 0 //	
158	D-WP(C)/32635/2025	BABINA JENA VS ODISHA INFORMATION COMMISSION, BBSR	AKHAND VS	// 0 //	
159	D-WP(C)/32636/2025	KALPANA RAJ	ARUN KUMAR DAS	//	

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	WP(C)/22740/2025	VS STATE OF ODISHA	VS	() //	
160	D-WP(C)/32640/2025	SURESH CHANDRA RANA VS STATE OF ODISHA	SAROJ KU. MISHRA VS	// () //	
161	D-WP(C)/32641/2025	ANTARYAMI SETHI VS STATE OF ODISHA	JITENDRA KUMAR DIGAL VS	// () //	
162	D-WP(C)/32644/2025	ANTARYAMI SETHI VS STATE OF ODISHA	JITENDRA KUMAR DIGAL VS	// () //	
163	D-WP(C)/32649/2025	CHANASHYAM KANHER VS STATE OF ORISSA	MANORANJAN PADHI VS	// () //	
164	D-WP(C)/32650/2025	SANKAR DAS VS STATE OF ODISHA	DHARMENDRA SETHY VS	// () //	
165	D-WP(C)/32651/2025	TILATAMA BEHERA VS STATE OF ODISHA	PRAMOD CHANDRA SEJPADA VS	// () //	AOR20220001394C202500005
166	D-WP(C)/32652/2025	NARAYAN BARIK VS ORISSA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY	SANJIB MOHANTY VS	// () //	AOR20220001611C202500128
167	D-WP(C)/32653/2025	TOFAN KUMAR BISWAL VS ORISSA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY	SANJIB MOHANTY VS	// () //	AOR20220001611C202500126
168	D-WP(C)/32654/2025	TUKUNA SETHI VS ORISSA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY	SANJIB MOHANTY VS	// () //	AOR20220001611C202500127
169	D-WP(C)/32655/2025	RAMESH CHANDRA JENA VS ODISHA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY	SANJIB MOHANTY VS	// () //	AOR20220001611C202500129
170	D-WP(C)/32656/2025	DISTRICT LEVEL FEDERATION PANCHALI MAHASANJIB MOHANTY VS	SANJIB MOHANTY VS	// () //	

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171	D-WP(C)/32658/2025	STATE OF ODISHA DABIR KHAN VS	AKSHYANGSHU SEKHAR NANDY VS	// // 0	
172	D-WP(C)/32660/2025	STATE OF ODISHA PRAMILA KUMARI ROUT VS	SAROJ KUMAR DAS VS	// // 0	
173	D-WP(C)/32662/2025	THE STATE OF ODISHA ARNAPURNA PAUL VS	SHASHANKA SHEKHAR PATRA VS	// // 0	
174	D-WP(C)/32663/2025	STATE OF ORISSA PABITRA KUMBHAR VS	SURENDRA KUMAR GARTIA VS	// // 0	
175	D-WP(C)/32664/2025	STATE OF ODISHA PANCHU PRADHAN VS	RABI NARAYAN SWAIN VS	// // 0	
176	D-WP(C)/32666/2025	STATE OF ODISHA THE BRANCH MANAGER, LIC OF INDIA, GANJAM VS	GURUDUTTA KAR VS	// // 0	
177	D-WP(C)/32667/2025 WP(C)/22717/2025	THE REGISTRAR, STATE CONSUMER DSIPUTE REDRESSA COMMISSION, CUTTACK M/S BAISHNABI CONSTRUCTION, SUNDARGARH VS	BISWAJIT MAHARANA VS	// // 0	
178	D-WP(C)/32668/2025 WP(C)/22722/2025	ODISHA GRAMEEN BANK, STRESSED ASSETS RECOVERY BRANCH, SAMBALPUR M/S BAISHNABI FILLING STATION, SUNDARGARH VS	BISWAJIT MAHARANA VS	// // 0	
179	D-WP(C)/32670/2025	ODISHA GRAMEEN BANK, SAMBALPUR DR PRASANTA KUMAR MOHANTY VS	DR. BINODA KUMAR MISHRA VS	// // 0	AOR20220001616C202500093
180	D-WP(C)/32671/2025	STATE OF ODISHA RANJITA PANDA VS	GAJENDRANATH ROUT VS	// // 0	
181	D-WP(C)/32672/2025	THE EXECUTIVE OFFICER, GANJAM PRAKASH CHANDRA MOHANTY VS	SIDHESWAR MALLIK VS	// // 0	
		STATE OF ODISHA		//	

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182	D-WP(C)/32676/2025 WP(C)/22748/2025	JAGANNATH TRUCK OWNERS ASSOCIATION, JAGANNATHPUR VS STATE OF ODISHA	SINHA PRAMAN BHUYAN VS	// ()	
183	D-WP(C)/32678/2025	SARAT KUMAR DAS VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// ()	AOR20220001616C202500094
184	D-WP(C)/32681/2025	KISHORE KUMAR KHUNTIA VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// ()	AOR20220001616C202500095
185	D-WP(C)/32682/2025	RASHMITA PRADHAN VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// ()	
186	D-WP(C)/32683/2025	DR SUDHANSUBALA DAS VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// ()	AOR20220001616C202500096
187	D-WP(C)/32684/2025	DEEPAK KUMAR BISWAL VS SACHI NAYAK	AMIT PRASAD BOSE VS	// ()	
188	D-WP(C)/32685/2025	SARAT KUMAR MALIK VS THE BLOCK DEVELOPMENT OFFICER CUM ELECTION OFFICER, BASUDEVPUR, BHADRAK	AMIT PRASAD BOSE VS	// ()	
189	D-WP(C)/32687/2025 WP(C)/22749/2025	M/S. MEGHNA MINES AND MINERALS RESOURCES VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// ()	
190	D-WP(C)/32688/2025	MANDARA DIGAL VS STATE OF ORISSA	DIPTI RANJAN SWAIN VS	// ()	
191	D-WP(C)/32689/2025	BIDYADHAR SAHOO VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// ()	
192	D-WP(C)/32690/2025	M/S HOTEL ARISTOCRAT, JAGARSINGHPUR VS STATE OF ODISHA	SOUMYA RANJAN MOHANTY VS	// ()	
193	D-WP(C)/32691/2025	TARANISEN PALEI	RABI NARAYAN BEHERA	//	

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		VS	VS	()	
		N.H.A. INDIA		//	
194	D-WP(C)/32692/2025	DR HARAPRIYA MOHAPATRA	DR. BINODA KUMAR MISHRA	//	AOR20220001616C202500097
		VS	VS	()	
		STATE OF ODISHA		//	
195	D-WP(C)/32693/2025	GURU CHARAN BEHERA	RABI NARAYAN BEHERA	//	
		VS	VS	()	
		N.H.A. INDIA		//	
196	D-WP(C)/32695/2025	SATYANANDA BEHERA	RABI NARAYAN BEHERA	//	
		VS	VS	()	
		N.H.A. INDIA		//	
197	D-WP(C)/32704/2025	LAXMAN DALEI	RAMAKANTA SARANGI	//	
		VS	VS	()	
		THE STATE OF ODISHA		//	
198	D-WP(C)/32706/2025	SISIR KUMAR MANDHANT	DIPTI RANJAN MOHAPATRA	//	
		VS	VS	()	
		THE A.O., IDBI BANK, GROUND FLOOR, CUTTACK		//	
199	D-WP(C)/32710/2025	MANORANJAN JENA	PRAFULLA KUMAR SAHU	//	AOR20230000857C202500007
		VS	VS	()	
		STATE OF ODISHA		//	
200	D-WP(C)/32711/2025	KSHETRA MOHAN SI	NIRANJAN LENKA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
201	D-WP(C)/32712/2025	HARIPRIYA MALLICK	MALAYKETAN BALABANTARAY	//	
	WP(C)/22750/2025	VS	VS	()	
		STATE OF ODISHA		//	
202	D-WP(C)/32713/2025	RAMA CHANDRA JENA	MANORANJAN JENA	//	AOR20230000857C202500006
		VS	VS	()	
		SUB COLLECTOR CUM EXECUTIVE MAGISTRATE		//	
203	D-WP(C)/32714/2025	MAA TARINI SHG	MANOJ PANIGRAHI	//	AOR20220001665C202500080
		VS	VS	()	
		STATE OF ODISHA		//	
204	D-WP(C)/32715/2025	SHIBA PRASAD PALAI	RABI NARAYAN BEHERA	//	
		VS	VS	()	

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205	D-WP(C)/32716/2025	NATIONAL HIGHWAY AUTHORITY OF INDIA, KEONJHAR BAIKUNTHA NATH NAIK VS STATE OF ODISHA	MADHUMITA PANDA VS	// // 0 //	
206	D-WP(C)/32717/2025	DUSMANTA PALEI VS N.H.A.OF INDIA	RABI NARAYAN BEHERA VS	// 0 //	
207	D-WP(C)/32718/2025	SUNIL KUMAR SAHOO VS DEPUTY COMMISSIONER OF INCOME TAX	KSHIROD KUMAR SAHOO VS	// 0 //	AOR20220001352C202500056
208	D-WP(C)/32719/2025	DAYANIDHI PALEI VS NATIONAL HIGHWAY AUTHORITY OF INDIA	RABI NARAYAN BEHERA VS	// 0 //	
209	D-WP(C)/32720/2025	RATIKANTA PANDA VS STATE OF ODISHA	AKSHAYA KUMAR JENA VS	// 0 //	
210	D-WP(C)/32721/2025	HARI KRISHNA PANIGRAHI VS THE GENERAL MANAGER (ADM), ODISHA STATE ROAD TRANSPORT CORPN.	KAILASH CHANDRA MISHRA VS	// 0 //	AOR20230000698C202500013
211	D-WP(C)/32723/2025	PRABIR KUMAR MOHANTY VS STATE OF ODISHA	AMIYA KUMAR MOHANTY VS	// 0 //	
212	D-WP(C)/32724/2025	CHITARANJAN PANDA VS THE MANAGING DIRECTOR, THE ODISHA STATE CO-OPERATIVE BANK LTD, BBSR	TAPAN KU. JENA SAMANTA VS	// 0 //	
213	D-WP(C)/32726/2025	BHOLANATH MAHANTA VS R.B.I, OMBUDSMAN	PARTHA SARATHI DAS VS	// 0 //	AOD20240000364C202500140
214	D-WP(C)/32727/2025	AJIT KUMAR PADHI VS STATE OF ODISHA	TAPAN KU. JENA SAMANTA VS	// 0 //	
215	D-WP(C)/32728/2025	SOUBHGYA KUMAR PALEI VS N.H.A.OF INDIA	RABI NARAYAN BEHERA VS	// 0 //	

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216	D-WP(C)/32729/2025	BASANTILATA DAS VS STATE OF ODISHA	SANJAY KUMAR DAS VS	// 0 //	
217	D-WP(C)/32732/2025	UNION OF INDIA VS RANKANATH PRUSTY	PRASANNA KUMAR PARHI, DY, S.G.I VS	// 0 //	AOR20220001216C202500005
218	D-WP(C)/32733/2025	BIKASH KUMAR NAYAK VS STATE OF ODISHA	JAGANNATH BHUYAN VS	// 0 //	
219	D-WP(C)/32734/2025	SANJAYA KUMAR RAY VS ASSISTANT SETTLEMNT OFFICER, RENTAL COLONY, BBSR	SUDHIR KUMAR MALLICK VS	// 0 //	
220	D-WP(C)/32735/2025	TRINATH SUNDARAY VS STATE OF ODISHA	PRNOY MOHANTY VS	// 0 //	
221	D-WP(C)/32736/2025	SANATAN SENAPATI VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	// 0 //	
222	D-WP(C)/32737/2025	TULU KISHOR PARIDA VS ASSISTANT SETTLEMENT OFFICER, RENTAL COLONY, BBSR	SUDHIR KUMAR MALLICK VS	// 0 //	
223	D-WP(C)/32739/2025	SASMITA MISHRA VS ASSISTANT SETTLEMENT OFFICER, RENTAL COLONY, BBSR	SUDHIR KUMAR MALLICK VS	// 0 //	
224	D-WP(C)/32740/2025	LIPSA SINGH VS PRIYANKAR PRADHAN	SOURAV SUMAN BHUYAN VS	// 0 //	
225	D-WP(C)/32741/2025	RITA ROY VS STATE OF ODISHA	SAILABALA JENA VS	// 0 //	
226	D-WP(C)/32742/2025	HARISH CHANDRA DAS VS STATE OF ODISHA	SAILABALA JENA VS	// 0 //	
227	D-WP(C)/32743/2025	SATYANARAYAN PANDA	SAIBRATA RATH	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
228	D-WP(C)/32744/2025	NIHARIKA PATTANAİK	SUDHIR KUMAR MALLICK	//	
		VS	VS	0	
		ASSISTANT SETTLEMENT OFFICER, RENTAL COLONY, BBSR		//	
229	D-WP(C)/32745/2025	JYOTSNA ROY	SAILABALA JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
230	D-WP(C)/32748/2025	JUDHISTIR DALBEHERA	PURNA CHANDRA MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
231	D-WP(C)/32750/2025	SHARAT KUMAR MALİK	JAJATI KESHARI KHUNTIA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
232	D-WP(C)/32752/2025	JOGENDRÄ HARİJAN	SEVATI SOREN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
233	D-WP(C)/32753/2025	ANTARYAMI SAHU	JYOTSNARANI RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
234	D-WP(C)/32754/2025	JOGESWAR PATEL	SOUMYA MISHRA	//	
		VS	VS	0	
		N.H.A OF INDIA		//	
235	D-WP(C)/32755/2025	SARAT KUMAR MISHRA	SAILABALA JENA	//	
		VS	VS	0	
		THE NEW INDIA ASSURANCE COMPANY LTD., PURI BRANCH OFFICE		//	
236	D-WP(C)/32757/2025	KANHU SAMANTARAY	PRATİK DASH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
237	D-WP(C)/32760/2025	PRAHALLAD PANDA	SUKANTA KUMAR NAYAK (2)	//	
		VS	VS	0	
		STATE OF ODISHA		//	
238	D-WP(C)/32761/2025	SABITA BEHERA	ASHUTOSH MISHRA	//	
		VS	VS	0	

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239	D-WP(C)/32762/2025	STATE OF ODISHA SWARNAPRAVA MALIK VS	SUBASH CH PANI VS	// // ()	
240	D-WP(C)/32763/2025	STATE OF ODISHA TILOTTAMA PUROHIT VS	SUBASH CH PANI VS	// // ()	
241	D-WP(C)/32764/2025	STATE OF ODISHA M/S SIDHA BARAHI AGENCY VS	SANTOSH KUMAR MAHANTY VS	// // ()	AOD20240000242C202500175
242	D-WP(C)/32765/2025	STATE OF ODISHA GAGAN DASH VS	SUBASH CH PANI VS	// // ()	
243	D-WP(C)/32766/2025	STATE OF ODISHA SRIDHAR MALIK VS	GHANASHYAM MUDULI VS	// // ()	AOR20220002820C202500010
244	D-WP(C)/32767/2025	STATE OF ODISHA SOMANATH MALL VS	SUBASH CH PANI VS	// // ()	
245	D-WP(C)/32768/2025	STATE OF ODISHA MONALISA DAS VS	SUKANTA KUMAR DALAI VS	// // ()	AOD20240000306C202500100
246	D-WP(C)/32769/2025	STATE OF ODISHA ARATA MOHANTY VS	SUBASH CH PANI VS	// // ()	
247	D-WP(C)/32770/2025	STATE OF ODISHA ACC LTD, AHMEDABAD, GUJARAT VS	SASWAT KUMAR ACHARYA VS	// // ()	
248	D-WP(C)/32771/2025	STATE OF ODISHA MINATI PRAVA JENA VS	SANGRAM JENA VS	// // ()	
249	D-WP(C)/32772/2025	STATE OF ODISHA PRIYABASH SWAIN VS STATE OF ODISHA	SIDHARTH SHANKAR PADHY VS	// // () //	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
250	D-WP(C)/32773/2025	MASIDAS KERKETTA VS STATE OF ODISHA	SUBHA KUMAR MISHRA VS	// () //	
251	D-WP(C)/32774/2025	BILASINI SAHOO VS CENTRAL BOARD OF DIRECT TAXES, CBDT	CHITRASEN PARIDA VS	// () //	AOR20220001432C202500033
252	D-WP(C)/32775/2025	FUDKI MOHANTA @ PHUDAKIA MOHANTA VS UNION OF INDIA	SAMARENDRA SWAIN VS	// () //	
253	D-WP(C)/32776/2025	SATYABRATA JENA VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// () //	AOR20220001657C202500106
254	D-WP(C)/32777/2025	JAGAT RANA VS STATE OF ODISHA	SUJAY SHANKER SINGH DEO VS	// () //	AOD20230000313C202500056
255	D-WP(C)/32778/2025	TANKADHAR NANDA VS THE STATE OF ODISHA	AMIT PRASAD BOSE VS	// () //	
256	D-WP(C)/32779/2025	JAGANNATH DASH VS STATE OF ODISHA	SANGRAM JENA VS	// () //	
257	D-WP(C)/32781/2025	PHAKIRA NAIK VS REVENUE	SUJAY SHANKER SINGHDEO VS	// () //	AOD20230000313C202500057
258	D-WP(C)/32782/2025	PURNA CHANDRA NAIK VS REVENUE	SUJAY SHANKER SINGHDEO VS	// () //	AOD20230000313C202500058
259	D-WP(C)/32783/2025	ANUPAMA RAUT VS COMMISSIONER FOR EMPLOYEE'S COMPENSATION, CUM JOINT LABOUR COMMISSIONER, BERHAMPUR	LALIT MOHAN NANDA VS	// () //	
260	D-WP(C)/32784/2025	RISIKESH DAS VS STATE OF ODISHA	KHAN MAHMOODUL HASAN NIAMATI VS	// () //	
261	D-WP(C)/32786/2025	MAMATA DAS	LAXMIKANTA MOHANTY	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
262	D-WP(C)/32787/2025	DHANESWAR BAHALIA	DURGESH NARAYAN RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
263	D-WP(C)/32788/2025	PRASANTA KUMAR SAMARTHA	RAGHUNATH DASMOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
264	D-WP(C)/32789/2025	DAUDA DIGAL	DIPTI RANJAN SWAIN	//	
		VS	VS	0	
		STATE OF ORISSA		//	
265	D-WP(C)/32790/2025	DELTA FOUNDATION TRUST, KHURDA	LAXMIKANTA MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
266	D-WP(C)/32792/2025	MANAS RANJAN KHANDAI	PRASANTA KUMAR SATAPATHY	//	
		VS	VS	0	
		M/S.JANA SMALL FINANCE BANK LTD, BBSR		//	
267	D-WP(C)/32793/2025	PRABHAKAR NAYAK	DIPTI RANJAN SWAIN	//	
		VS	VS	0	
		STATE OF ORISSA		//	
268	D-WP(C)/32794/2025	NARAYAN MAJHI	GYANA RANJAN SETHI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
269	D-WP(C)/32796/2025	SUDARSHAN SWAIN	DINESH KUMAR PATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
270	D-WP(C)/32797/2025	DR.SHILALIPI PRADHAN	PADMANAV CHOUDHURY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
271	D-WP(C)/32798/2025	MANASWANI BISWAL	CHITTA RANJAN PATTNAIK	//	
		VS	VS	0	
		CHIEF GENERAL MANAGER, SBI LOCAL HEAD OFFICE, BBSR		//	
272	D-WP(C)/32799/2025	M/S. KALI LOGISTICS AND INFRATECH PVT., LTD	P.ANUP DASH	//	
		VS	VS	0	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
273	D-WP(C)/32801/2025	STATE OF ODISHA GITA DAS VS THE COLLECTOR BALASORE	VIVEKANANDA JENA VS	// // 0 //	
274	D-WP(C)/32803/2025	ANTARYAMI SENAPATI VS STATE OF ODISHA	SOUBHAGYA SWAIN VS	// 0 //	
275	D-WP(C)/32804/2025	MIR BHUTU ALLI VS ZONAL MANAGER, INDIAN BANK, CUTTACK	MOHAMMED RIAZ VS	// 0 //	
276	D-WP(C)/32807/2025	GYANENDRA KUMAR PATRA VS STATE OF ODISHA	SURENDRA KUMAR SAHOO VS	// 0 //	
277	D-WP(C)/32809/2025	ASHOKA OJHA VS STATE OF ODISHA	KARTIK CHANDRA TRIPATHY VS	// 0 //	
278	D-WP(C)/32810/2025	MAA TARINI WSHG, NAYAGARH VS STATE OF ODISHA	DURGA PRASANNA MISHRA VS	// 0 //	
279	D-WP(C)/32811/2025	SARADA KANTA MOHAPATRA VS STATE OF ODISHA	SURENDRA KUMAR SAHOO VS	// 0 //	
280	D-WP(C)/32814/2025	ASHOK OJHA VS STATE OF ODISHA	KARTIK CHANDRA TRIPATHY VS	// 0 //	
281	D-WP(C)/32815/2025	GOSHANAR SURIN VS COLLECTOR, SUNDERGARH	DIPTI RANJAN BHOKTA VS	// 0 //	
282	D-WP(C)/32816/2025	ASHOKA OJHA VS STATE OF ODISHA	KARTIK CHANDRA TRIPATHY VS	// 0 //	
283	D-WP(C)/32817/2025	PATA SAHOO VS THE STATE BANK OF INDIA, KEONJHAR	BHAWANI SANKAR PANIGRAHI VS	// 0 //	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
284	D-WP(C)/32819/2025	BANITA RANI BISWAL VS STATE OF ODISHA	JIBAN RANJAN DASH VS	// () //	
285	D-WP(C)/32820/2025	M/S GMW PRIVATE LIMITED VS COMMISSIONER OF SALE TAX (CT AND GST)	KSHIROD KUMAR SAHOO VS	// () //	AOR20220001352C202500057
286	D-WP(C)/32821/2025	RITIK PATRA VS ASSISTANT COMMISSIONER OF STATE TAX, BBSR	LAXMINARAYAN SAHOO VS	// () //	
287	D-WP(C)/32822/2025	BHANUMATI SAHOO VS STATE OF ODISHA	SANJAY KUMAR PATRA VS	// () //	
288	D-WP(C)/32823/2025	RAJ KISHORE SENAPATI VS STATE OF ODISHA	JAGAJIBAN PRADHAN VS	// () //	
289	D-WP(C)/32824/2025	ARJUNA RANA VS STATE OF ODISHA	SUJAY SHANKER SINGHDEO VS	// () //	AOD20230000313C202500059
290	D-WP(C)/32825/2025	SARADA PRASANNA ROUSTRAY VS STATE OF ODISHA	SANJAY KUMAR PATRA VS	// () //	
291	D-WP(C)/32826/2025	SWAPNA RANI DAS VS STATE OF ODISHA	SANJAY KUMAR PATRA VS	// () //	
292	D-WP(C)/32827/2025	RAKESH KIRTANIA VS THE ODISHA STATE POLICE HOUSING AND WELFARE CORPORATION LTD	Rajesh Ranjan Sahoo VS	// () //	AOD20240000612C202500018
293	D-WP(C)/32830/2025	BIDUSH KUMAR DHAL VS ODISHA STATE CIVIL SUPPLIES CORPORATION LIMITED	Asim Kumar Dash VS	// () //	AOR20220001593C202500053
294	D-WP(C)/32831/2025	BRIJESH DASH VS TP CENTRAL ODISHA DISTRIBUTION LIMITED	Rajjeet Roy VS	// () //	AOR20220001462C202500099
295	D-ABLAPL/24753/2025	SHRAWAN KUMAR SINGH	RAKESH SHARMA	BELPAHAR /152 /2025	

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		VS	VS	()	
		STATE OF ODISHA		//	
296	D-ABLAPL/24754/2025	SHRAWAN KUMAR SINGH	RAKESH SHARMA	LAKHANPUR /123 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
297	D-ABLAPL/24755/2025	SHRAWAN KUMAR SINGH	RAKESH SHARMA	LAKHANPUR /140 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
298	D-ABLAPL/24757/2025	GOPAMUDRA MOHAPATRA	KARUNAKAR RATH	SAHADEV KHUNTA /191 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
299	D-ABLAPL/24759/2025	SACHIN KUMAR DALABEHERA	ASHOK KUMAR SAHOO	BONAI /151 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
300	D-ABLAPL/24763/2025	SINGRAY SUNDHI	HEMANTA KUMAR MOHANTA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
301	D-ABLAPL/24767/2025	BIKAS CHANDRA MAJHI	BIKRAM CHANDRA GHADEI	BAGDIA /77 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
302	D-ABLAPL/24768/2025	SEK TIPUSULATAN @ SK. TIPU SULTAN	SANDEEP RAJ PANDA	GHATAGAON /121 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
303	D-ABLAPL/24770/2025	JYOTIRMAY JENA	MONOMOY BASU	NAYAPALLI P.S. /379 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
304	D-ABLAPL/24771/2025	JAYANTI BEHERA	DIPTIREKHA NANDA	MAHANGA /111 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
305	D-ABLAPL/24772/2025	SANKET KUMAR PATRA	GAUTAM CHARAN ROUT	DHAULI PS /166 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
306	D-ABLAPL/24774/2025	GOUTAM DAS	HEMANTA KUMAR MOHANTA	BARIPADA TOWN /343 /2025	
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
307	D-ABLAPL/24775/2025	STATE OF ODISHA MITHUN KUMAR PRADHAN VS	KARUNAKAR GAYA VS	// CHANDAPUR /138 /2025 ()	
308	D-ABLAPL/24780/2025	STATE OF ODISHA BIKRAM KISHORE JENAMANI VS	ABHAS MOHANTY VS	// DHENKANAL SADAR /635 /2025 ()	
309	D-ABLAPL/24784/2025	STATE OF ODISHA AKHIL CHARAN SWAIN VS	DURGA PRASAD JENA VS	// PURUNABAZAR /350 /2024 ()	
310	D-ABLAPL/24787/2025	STATE OF ODISHA SK. HAKIM VS	DIPTENDU SUNDAR RAY VS	// BASTA /248 /2025 ()	
311	D-ABLAPL/24788/2025	STATE OF ODISHA INDRADEBA BEHERA VS	MAHES DAS VS	// DARINGBADI /224 /2024 ()	
312	D-ABLAPL/24797/2025	STATE OF ODISHA BINOD BIHARI MUKHI VS	AKSHAYA KUMAR SUBUDHI VS	// BALIPATNA /289 /2025 ()	
313	D-ABLAPL/24801/2025	STATE OF ODISHA KARTIK ROUT @ KARTHIK ROUT VS	SEKH ZAKIR HUSSAIN VS	// PURUNABAZAR /350 /2024 ()	
314	D-ABLAPL/24804/2025	STATE OF ODISHA SUBRAT KU. BASTI @ SIKUN BASTI VS	PRANAB RANJAN CHHATOI VS	// BANKI /278 /2025 ()	
315	D-ABLAPL/24807/2025	STATE OF ODISHA SRIKANTA ROUT @ SUKANTA ROUT VS	AMLAN SHAKTI PAUL VS	// BANAPUR P.S. /265 /2025 ()	
316	D-ABLAPL/24809/2025	STATE OF ODISHA PRADIPTA MOHANTY VS	TOFAN KUMAR SAHOO VS	// MAHANGA /236 /2025 ()	
317	D-ABLAPL/24811/2025	STATE OF ODISHA GIRIJA SANKAR DAS VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	// BANSADA /237 /2025 () //	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
318	D-ABLAPL/24816/2025	SULOCHANA SAHOO VS STATE OF ODISHA	ABHISIDDHANTA SAHOO VS	PURI TOWN /229 /2022 () //	AOR20220000014C202500034
319	D-ABLAPL/24817/2025	SABYASACHI ROUSTRAY @ CHINU VS STATE OF ODISHA	KASHINATH PATTNAIK VS	MALGODOWN /176 /2025 () //	
320	D-ABLAPL/24818/2025	KUSA DAS VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	CHANDABALI /319 /2025 () //	
321	D-ABLAPL/24820/2025	SAPAN BINDHANI VS STATE OF ODISHA	SANGRAM KESHARI MISHRA VS	/ /0 () //	
322	D-ABLAPL/24821/2025	A. SANTOSH PATRO @ SANTU ANNA VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	BERHAMPUR TOWN /229 /2025 () //	
323	D-ABLAPL/24825/2025	RABI BISHI VS STATE OF ODISHA	LAMBIT SENAPATI VS	BELPARA /239 /2023 () //	
324	D-ABLAPL/24826/2025	LAXMAN BEHERA @ LAKSHMAN BEHERA VS STATE OF ODISHA	AMITAV TRIPATHY VS	DASPALLA /233 /2025 () //	
325	D-ABLAPL/24829/2025	KAILASH CHANDRA JAGADALA VS STATE OF ODISHA	AMITAV TRIPATHY VS	GOCHHAPADA /106 /2023 () //	
326	D-ABLAPL/24830/2025	CHANDAN KUMAR SWAIN VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	SATYABADI /243 /2025 () //	
327	D-ABLAPL/24832/2025	NIRUPAMA PRADHAN VS STATE OF ODISHA	ANAND PRAKASH DAS VS	CRRI /157 /2025 () //	
328	D-ABLAPL/24835/2025	ASHALATA SWAIN VS STATE OF ODISHA	SANTOSH KUMAR SAMANTARAY VS	JANKIA P.S. /277 /2025 () //	
329	D-ABLAPL/24837/2025	SAKUNTALA MOHAPATRA	AMLAN SHAKTI PAUL	NACHUNI /206 /2025	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
330	D-ABLAPL/24838/2025	MANJUSHREE PRADHAN	ANAND PRAKASH DAS	CRR1 /157 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
331	D-ABLAPL/24839/2025	SUBHRANSHU SEKHAR PARHI @ SSP SUBHRANSHU SEKHAR CHAINI	SEKHAR CHAINI	BHOGRAI /232 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
332	D-ABLAPL/24842/2025	DEEPALI MOHANTY	ANAND PRAKASH DAS	CRR1 /157 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
333	D-ABLAPL/24843/2025	KANHA SAMAL @ RATIKANTA SAMAL	LAXMIDHAR MAHAPATRA	CAPITAL P.S. /36 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
334	D-ABLAPL/24844/2025	ANIL PRADHAN	SAROJ KUMAR PADHI	PIPLI /411 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
335	D-ABLAPL/24845/2025	RAJENDRA OJHA	SASWAT JENA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
336	D-ABLAPL/24847/2025	SAUMYARANJAN SAMAL	MANOJ OJHA	BAISINGA /352 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
337	D-ABLAPL/24850/2025	JYOTIRANJAN PAIKRAY @ KUNU BABU	SATYABRATA DASH	BHARATPUR PS /433 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
338	D-ABLAPL/24851/2025	KEDARSWAR PRADHAN	JYOTIRMAYA SAHOO	TANGI (KHURDA) /202 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
339	D-ABLAPL/24852/2025	APARNA SAMANTARAY	ALOK KUMAR MOHAPATRA	MADHUPATNA /13 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
340	D-ABLAPL/24853/2025	DURYODHANA BEHERA	KISHORE KUMAR MISHRA	BASELI SAHI PS /134 /2025	AOD20250000498C202500029
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
341	D-ABLAPL/24855/2025	STATE OF ODISHA BABULA @ PURNNA CHANDRA DAS VS	SATYANARAYAN MISHRA VS	// AGARAPADA /130 /2025 ()	AOR20220001303C202500036
342	D-ABLAPL/24863/2025	STATE OF ODISHA SAI SOLANK SARANGI VS	BYOMAKESH TRIPATHY VS	// //0 ()	
343	D-ABLAPL/24867/2025	STATE OF ODISHA PRASANTA KUMAR BEHERA @ PAPU BEHERA VS	SURYAKANTA DWIBEDI VS	// MADHUPATNA /216 /2025 ()	
344	D-ABLAPL/24871/2025	STATE OF ODISHA CHITTARANJAN SAHOO VS	BYOMAKESH TRIPATHY VS	// //0 ()	
345	D-ABLAPL/24875/2025	STATE OF ODISHA KABITA PRADHAN VS	BYOMAKESH TRIPATHY VS	// //0 ()	
346	D-ABLAPL/24877/2025	STATE OF ODISHA PARAMESWAR BHATRA @ BHATARA @ TUPPAN @ MANCHESWAR BHATRA VS	PARAMESWAR BHATRA VS	// UMERKOTE /179 /2023 ()	
347	D-ABLAPL/24886/2025	STATE OF ODISHA SATYAJIT BARIK @ SATYA BARIK VS	SUSANTA KUMAR BARAL VS	// MANCHESWAR P.S. /253 /2022 ()	AOR20220001297C202500212
348	D-ABLAPL/24887/2025	STATE OF ODISHA DEEPAK DAS ALIAS DEEPAK KUMAR DAS VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	// // ()	AOR20220001297C202500213

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MISC CASES FILED on :13/08/2025

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-EXFA/55205/2024 EXFA/1/2025	COLLECTOR AND DISTRICT MAGISTRATE, MP	ONAKUMISHRA,A.S.C	4/2025
2	D-EXP/32694/2025 EXP/ /	SANTILATA SETHI MP	DIPTI RANJAN MOHAPATRA	9/2025
3	D-WPC(OAC)/923/2018 WPC(OAC)/923/2018	PRAMOD KUMAR DEHURY MP		10/2025
4	D-SAO/32738/2025 SAO/ /	SURENDRANATH PATRO MP	SOURAV SUMAN BHUYAN	39/2025
5	D-SAO/32738/2025 SAO/ /	SURENDRANATH PATRO MP	SOURAV SUMAN BHUYAN	40/2025
6	D-FA/186/1984 FA/186/1984	K.M.NOOR MP		99/2025
7	D-MSA/15/2004 MSA/15/2004	MANCHANATH DEV BIJE MP	M/S.HIMANSU SEKHAR MOHANTY,M/S.BIDHAYAK PATNAIK	107/2025
8	D-CRLMP/13712/2025 CRLMP/ /	MAMATA SAMANTARAY MP	ASHOK KUMAR DAS	186/2025
9	D-CRLMP/24885/2025 CRLMP/ /	BABAJI MALLICK MP	LAXMIDHAR MAHAPATRA	187/2025
10	D-TRP(C)/32818/2025 TRP(C)/ /	PREMANANDA ROUT MP	SRINIBASH SATAPATHY	286/2025
11	D-CONTC/22965/2025 CONTC/2772/2025	JOGESWAR DAS MP		290/2025
12	D-CONTC/2118/2023 CONTC/2118/2023	BIJAYANANDA MOHANTY MP	M/S SASHI BHUSAN JENA	291/2025
13	D-CONTC/10324/2023 CONTC/10324/2023	RABINARAYAN NAYAK MP		293/2025
14	D-RVWPET/32746/2025 RVWPET/ /	ARABINDA SAHU MP	SANJEEV UDGATA	315/2025
15	D-RPFAM/43070/2024 RPFAM/289/2024	SACHI NANDAN SAMAL MP	SUSANTA DASH	357/2025
16	D-RPFAM/28033/2025 RPFAM/222/2025	SWARUP RANJAN SWAIN MP	LINGARAJ SARANGI	358/2025
17	D-RPFAM/32686/2025 RPFAM/ /	RAKESH KUMAR SAHOO MP	SARBESWAR BEHERA	359/2025
18	D-CMAPL/13806/2025 CMAPL/124/2025	GOPI PATRA MP	RASMI RANJAN BAG	419/2025
19	D-CMAPL/13806/2025 CMAPL/124/2025	GOPI PATRA MP	RASMI RANJAN BAG	420/2025
20	D-CMAPL/32677/2025 CMAPL/ /	NIRANJAN DAS MP	SUBHADUTTA ROURTRAY	421/2025
21	D-CMAPL/38524/2024 CMAPL/281/2024	MAHENDRA GIRI MP	MOHAMMED FARADISH	422/2025
22	D-CMAPL/491/2023 CMAPL/491/2023	CHARULATA PATTNAIK MP	M/S RAMA CHANDRA RATH, S.K. PANDA, M/S S.K. MALLICK, G. MAL	423/2025
23	D-MATA/75/2022 MATA/75/2022	SNIGDHARANI BARIK MP	DEBENDRA NARAYAN PATTANAIAK	440/2025
24	D-FAO/32673/2025 FAO/ /	BASANTI NAYAK MP	KARUNAKAR DAS	741/2025
25	D-FAO/32679/2025 FAO/ /	D.M., UNITED INDIA INSURANCE CO. LTD MP	BALAKRISHNANDRA SAHOO 1	742/2025
26	D-FAO/32679/2025	D.M., UNITED INDIA INSURANCE CO. LTD	BALAKRISHNANDRA SAHOO 1	

	FAO/ /	MP		743/2025
27	D-FAO/32708/2025	MADHU BAG	KARUNAKAR DAS	
	FAO/ /	MP		744/2025
28	D-FAO/495/2022	HIMANSU SEKHAR MUND		
	FAO/495/2022	MP		745/2025
29	D-FAO/496/2022	SAROJ KUMAR PATTJOSHI		
	FAO/496/2022	MP		746/2025
30	D-FAO/497/2022	UDDHAB BARIK		
	FAO/497/2022	MP		747/2025
31	D-FAO/24068/2025	SRI SRI MADAN MOHAN DEV, BIJE MOHINPURU, SHAKUMARI, MOHANDMATHA, PURI		
	FAO/298/2025	MP		748/2025
32	D-FAO/32785/2025	GAGAN CHANDRA JENA	DURGESH NARAYAN RATH	
	FAO/ /	MP		749/2025
33	D-CRLREV/24854/2025	SUNIL KUMAR MARNDI	NIRANJAN LENKA	
	CRLREV/ /	MP		807/2025
34	D-CRLREV/24857/2025	SHEIKH ARSHAD	JYOTIRMAYA SAHOO	
	CRLREV/ /	MP		808/2025
35	D-CRLREV/378/2023	SASANKA SEKHAR MUNI		
	CRLREV/378/2023	MP		809/2025
36	D-CRLREV/388/2023	SASANKA SEKHAR MUNI		
	CRLREV/388/2023	MP		810/2025
37	D-CRLREV/24866/2025	SHEIKH ARSHAD	JYOTIRMAYA SAHOO	
	CRLREV/ /	MP		811/2025
38	D-CRLREV/24876/2025	MAHESWAR NAYAK	JITENDRA KUMAR MISHRA (2)	
	CRLREV/ /	MP		812/2025
39	D-CRLREV/24876/2025	MAHESWAR NAYAK	JITENDRA KUMAR MISHRA (2)	
	CRLREV/ /	MP		813/2025
40	D-CRLREV/24876/2025	MAHESWAR NAYAK	JITENDRA KUMAR MISHRA (2)	
	CRLREV/ /	MP		814/2025
41	D-BLAPL/22373/2025	BHARAT MALI	DUSHMANTA SAHOO	
	BLAPL/7733/2025	MP		860/2025
42	D-BLAPL/22051/2025	ALOK ROUL @ ALOK KUMAR ROUL	PRADEEP KUMAR PARIDA	
	BLAPL/7666/2025	MP		861/2025
43	D-RSA/32665/2025	PRABHATI KHORA	DIPTI RANJAN BHOKTA	
	RSA/ /	MP		1138/2025
44	D-RSA/32665/2025	PRABHATI KHORA	DIPTI RANJAN BHOKTA	
	RSA/ /	MP		1139/2025
45	D-RSA/308/2017	CHAMPA DEI	M/S.RAMAKANTA MOHANTY	
	RSA/308/2017	MP		1140/2025
46	D-CMP/32637/2025	PARBATI SENAPATI	AMIT PRASAD BOSE	
	CMP/1252/2025	MP		1269/2025
47	D-CMP/7260/2025	NILADRI ROUT		
	CMP/281/2025	MP		1270/2025
48	D-CMP/7262/2025	AVIRAM SAHOO		
	CMP/284/2025	MP		1271/2025
49	D-CMP/14548/2025	ASWINI KUMAR DASH		
	CMP/718/2025	MP		1272/2025
50	D-CMP/32791/2025	PADMA CHARAN MOHANTY	SUMITRA MOHANTY	
	CMP/ /	MP		1273/2025
51	D-CMP/32828/2025	UTTANGA KUMAR SAHOO	NALINI KANTA SAHOO	
	CMP/ /	MP		1274/2025
52	D-CMP/32829/2025	SARAT KUMAR PATEL	SUNIL KUMAR PANDA	
	CMP/ /	MP		1275/2025
53	D-ABLAPL/25271/2024	PRIYABRATA NAYAK	GEETANJALI NAYAK	
	ABLAPL/9393/2024	MP		1497/2025
54	D-ABLAPL/768/2025	NARESH HARIJAN		
	ABLAPL/379/2025	MP		1498/2025
55	D-ABLAPL/22518/2024	DILIP BARIK		
	ABLAPL/8080/2024	MP		1499/2025
56	D-ABLAPL/5087/2025	GOURANGA SUNA		
	ABLAPL/1949/2025	MP		1500/2025
57	D-ABLAPL/16283/2025	TARUN NAG		
	ABLAPL/6648/2025	MP		1501/2025

58	D-ABLAPL/21539/2025 ABLAPL/8585/2025	SATYAJIT NAYAK @ DIPU MP		1502/2025
59	D-ABLAPL/21537/2025 ABLAPL/8566/2025	SATYAJIT NAYAK @ DIPU MP		1503/2025
60	D-ABLAPL/25034/2024 ABLAPL/9201/2024	T. SATYANARAYAN SUBUDHI @ MUNA MP		1504/2025
61	D-ABLAPL/18824/2025 ABLAPL/7504/2025	JIKU BEHERA @ ISWAR MP		1505/2025
62	D-ABLAPL/14237/2025 ABLAPL/5852/2025	SARAT CHANDRA PRADHAN @ SARAT PRADHAN MP		1506/2025
63	D-ABLAPL/228/2022 ABLAPL/228/2022	SUBRAT BEHERA MP	RAJKISHORE SWAIN	1507/2025
64	D-ABLAPL/463/2025 ABLAPL/228/2025	SK.ABDUL RAFUDIN MP		1508/2025
65	D-ABLAPL/8856/2025 ABLAPL/3678/2025	SAROJ @ SUNIL BEHERA MP		1509/2025
66	D-ABLAPL/5020/2024 ABLAPL/1990/2024	JITENDRA KUMAR NAIK @ JITU NAIK MP		1510/2025
67	D-MACA/30890/2025 MACA/ /	MANAGER, NEW INDIA ASSURANCE CO. IPRA SANKAR KUMAR MAHALI MP		2073/2025
68	D-MACA/32135/2025 MACA/ /	MANAGER, NEW INDIA ASSURANCE CO. IPRA SANKAR KUMAR MAHALI MP		2074/2025
69	D-MACA/32412/2025 MACA/ /	SR. D.M., NATIONAL INSURANCE CO.LTD. PRASANTH KUMAR MAHALI MP		2075/2025
70	D-MACA/323/2008 MACA/323/2008	D.M.,O.I.CO.LTD. MP	M/S.NAYAN BEHARI DAS	2076/2025
71	D-MACA/323/2008 MACA/323/2008	D.M.,O.I.CO.LTD. MP	M/S.NAYAN BEHARI DAS	2077/2025
72	D-MACA/323/2008 MACA/323/2008	D.M.,O.I.CO.LTD. MP	M/S.NAYAN BEHARI DAS	2078/2025
73	D-MACA/32669/2025 MACA/ /	BAJAJ ALLIANZ INSURANCE CO. LTD., KHGIRJA PRASAD DUTTA MP		2079/2025
74	D-MACA/32669/2025 MACA/ /	BAJAJ ALLIANZ INSURANCE CO. LTD., KHGIRJA PRASAD DUTTA MP		2080/2025
75	D-MACA/32730/2025 MACA/ /	D.M., H.D.F.C. ERGO GENERAL INSURANCE GROUP PRASAD DUTTA MP		2081/2025
76	D-MACA/32730/2025 MACA/ /	D.M., H.D.F.C. ERGO GENERAL INSURANCE GROUP PRASAD DUTTA MP		2082/2025
77	D-MACA/32747/2025 MACA/ /	KRUSHNA JANI @ KUSTHA MP	RAJIB LOCHAN PATTNAIK	2083/2025
78	D-CRLA/14319/2025 CRLA/ /	SIMANCHALA BEHERA MP		2240/2025
79	D-CRLMC/14498/2025 CRLMC/1781/2025	TAPAS PRADHAN@GUNIA MP	PRAKASH CHANDRA DASH	2240/2025
80	D-CRLA/15098/2025 CRLA/606/2025	SURATHA@ALOK PRADHAN MP	BISWAJIT RANJAN TRIPATHY	2241/2025
81	D-CRLMC/24760/2025 CRLMC/3209/2025	DR.KESHAB CHANDRA SHADANGI MP	RATIKANTA MOHAPATRA	2241/2025
82	D-CRLA/24292/2025 CRLA/ /	SHIBA SAHU MP	SOUMIK SPANDAN TRIPATHY	2242/2025
83	D-CRLMC/14485/2025 CRLMC/3208/2025	DR.SHAMI SALIM MP	PUSPAMITRA MOHAPATRA	2242/2025
84	D-CRLA/24292/2025 CRLA/ /	SHIBA SAHU MP	SOUMIK SPANDAN TRIPATHY	2243/2025
85	D-CRLMC/24789/2025 CRLMC/ /	ATMAJYOTI NAYAK MP	DEVASHIS PANDA	2243/2025
86	D-CRLA/286/2016 CRLA/286/2016	NETRANANDA DANDASENA MP	M/S.SATYABRATA PRADHAN	2244/2025
87	D-CRLMC/4725/2023 CRLMC/4725/2023	SUVASISH GAHAN MP		2244/2025
88	D-CRLMC/24805/2025 CRLMC/ /	S.KAMARAJU ACHARY MP	SURAJ MOHANTY	2245/2025
89	D-CRLA/24761/2025	DAGARA CHHATAR	SAROJ KUMAR PADHY	

	CRLA/ /	MP		2245/2025
90	D-CRLA/24761/2025	DAGARA CHHATAR	SAROJ KUMAR PADHY	
	CRLA/ /	MP		2246/2025
91	D-CRLMC/22596/2025	RAHISH KHAN		
	CRLMC/2856/2025	MP		2246/2025
92	D-CRLA/24761/2025	DAGARA CHHATAR	SAROJ KUMAR PADHY	
	CRLA/ /	MP		2247/2025
93	D-CRLMC/21837/2024	SATYAJIT MISHRA	MR. SOURYA SUNDAR DAS PRANAB KUMAR GHOSE	
	CRLMC/2860/2024	MP		2247/2025
94	D-CRLA/8987/2024	SAMIR KUMAR PANDA	PUSPAMITRA MOHAPATRA	
	CRLA/292/2024	MP		2248/2025
95	D-CRLMC/20022/2025	PUNYASLOKA PRADHAN	OM SWARUP	
	CRLMC/2554/2025	MP		2248/2025
96	D-CRLMC/20022/2025	PUNYASLOKA PRADHAN	OM SWARUP	
	CRLMC/2554/2025	MP		2249/2025
97	D-CRLA/229/2023	PRADEEP DANDASENA	MANAS KUMAR CHAND, R.R. MISHRA, A.K. SAHOO, B.K. GOUDA, K.	
	CRLA/229/2023	MP		2249/2025
98	D-CRLA/1114/2023	RAJIB MALIK @ CHHOTA	SAMARENDRA BAHADUR	
	CRLA/1114/2023	MP		2250/2025
99	D-CRLMC/24859/2025	JAGANNATH PATEL	SURYAKANTA DWIBEDI	
	CRLMC/ /	MP		2250/2025
100	D-CRLMC/24862/2025	M/S. SWARNA SAKHA ESTATES AND BUILDERS (P) PRASAD PRADHAN		
	CRLMC/ /	MP		2251/2025
101	D-CRLA/24793/2025	NABINA GANDA	PRATAP CHANDRA CHHINCHANI	
	CRLA/ /	MP		2251/2025
102	D-CRLA/24793/2025	NABINA GANDA	PRATAP CHANDRA CHHINCHANI	
	CRLA/ /	MP		2252/2025
103	D-CRLMC/24865/2025	BASUDEV MOHAPATRA	DILLIP KUMAR RAY	
	CRLMC/ /	MP		2252/2025
104	D-CRLA/24793/2025	NABINA GANDA	PRATAP CHANDRA CHHINCHANI	
	CRLA/ /	MP		2253/2025
105	D-CRLMC/24881/2025	M/S. SWARNA SAKHA ESTATE AND BUILDERS (P) PRASAD PRADHAN		
	CRLMC/ /	MP		2253/2025
106	D-CRLA/26914/2024	MANGILAL GORNA	MAHENDRA KUMAR SAHU	
	CRLA/964/2025	MP		2254/2025
107	D-CRLMC/24884/2025	MINATI SAHU	DIPTI RANJAN BHOKTA	
	CRLMC/ /	MP		2254/2025
108	D-CRLA/26914/2024	MANGILAL GORNA	MAHENDRA KUMAR SAHU	
	CRLA/964/2025	MP		2255/2025
109	D-CRLA/26914/2024	MANGILAL GORNA	MAHENDRA KUMAR SAHU	
	CRLA/964/2025	MP		2256/2025
110	D-CRLA/974/2019	TRINATH MAJHI	MOHENDRA KUMAR MOHAPATRO, PRANAB KUMAR DAS, B.SARKA	
	CRLA/974/2019	MP		2257/2025
111	D-CRLA/223/2022	BRAJA MUNDA	DEBABRATA DASH	
	CRLA/223/2022	MP		2258/2025
112	D-CRLA/223/2022	BRAJA MUNDA	DEBABRATA DASH	
	CRLA/223/2022	MP		2259/2025
113	D-CRLA/16915/2025	MANGARAJ BHOI@MANGU@ MANGUA	KASHINATH PATTANAİK	
	CRLA/741/2025	MP		2260/2025
114	D-CRLA/24819/2025	ANIL @ PADMALOCHAN SINGH	KARNTI PRABHA MUKHI	
	CRLA/ /	MP		2261/2025
115	D-CRLA/24819/2025	ANIL @ PADMALOCHAN SINGH	KARNTI PRABHA MUKHI	
	CRLA/ /	MP		2262/2025
116	D-WA/40297/2024	STATE OF ODISHA	SANGRAM JENA,A.G.A	
	WA/2569/2024	MP		3599/2025
117	D-WA/32621/2025	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		3600/2025
118	D-WA/32621/2025	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		3601/2025
119	D-WA/32621/2025	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		3602/2025
120	D-WA/32628/2025	STATE OF ODISHA	SARBESWAR BEHERA,A.G.A	
	WA/ /	MP		3603/2025

121	D-WA/32628/2025 WA/ /	STATE OF ODISHA MP	SARBESWAR BEHERA,A.G.A	3604/2025
122	D-WA/32638/2025 WA/ /	STATE OF ODISHA MP	SARBESWAR BEHERA, A.G.A	3605/2025
123	D-WA/32638/2025 WA/ /	STATE OF ODISHA MP	SARBESWAR BEHERA, A.G.A	3606/2025
124	D-WA/32646/2025 WA/ /	STATE OF ODISHA MP	SARBESWAR BEHERA,A.G.A	3607/2025
125	D-WA/32646/2025 WA/ /	STATE OF ODISHA MP	SARBESWAR BEHERA,A.G.A	3608/2025
126	D-WA/32647/2025 WA/ /	STATE OF ODISHA MP	SARBESWAR BEHERA,A.G.A	3609/2025
127	D-WA/32647/2025 WA/ /	STATE OF ODISHA MP	SARBESWAR BEHERA,A.G.A	3610/2025
128	D-WA/32639/2025 WA/ /	STATE OF ODISHA MP	SARBESWAR BEHERA, A.G.A	3611/2025
129	D-WA/32639/2025 WA/ /	STATE OF ODISHA MP	SARBESWAR BEHERA, A.G.A	3612/2025
130	D-WA/32648/2025 WA/ /	STATE OF ODISHA MP	SARBESWAR BEHERA,A.G.A	3613/2025
131	D-WA/32648/2025 WA/ /	STATE OF ODISHA MP	SARBESWAR BEHERA,A.G.A	3614/2025
132	D-WA/32642/2025 WA/ /	STATE OF ODISHA MP	SARBESWAR BEHERA, A.G.A	3615/2025
133	D-WA/32642/2025 WA/ /	STATE OF ODISHA MP	SARBESWAR BEHERA, A.G.A	3616/2025
134	D-WA/32643/2025 WA/ /	STATE OF ODISHA MP	SARBESWAR BEHERA, A.G.A	3617/2025
135	D-WA/32643/2025 WA/ /	STATE OF ODISHA MP	SARBESWAR BEHERA, A.G.A	3618/2025
136	D-WA/32645/2025 WA/ /	STATE OF ODISHA MP	SARBESWAR BEHERA, A.G.A	3619/2025
137	D-WA/32645/2025 WA/ /	STATE OF ODISHA MP	SARBESWAR BEHERA, A.G.A	3620/2025
138	D-WA/32696/2025 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK,A.G.A	3621/2025
139	D-WA/32696/2025 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK,A.G.A	3622/2025
140	D-WA/32697/2025 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	3623/2025
141	D-WA/32697/2025 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	3624/2025
142	D-WA/32698/2025 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK,A.G.A	3625/2025
143	D-WA/32698/2025 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK,A.G.A	3626/2025
144	D-WA/32699/2025 WA/ /	STATE OF ODISHA MP	BIMBISAR DASH,A.G.A	3627/2025
145	D-WA/32699/2025 WA/ /	STATE OF ODISHA MP	BIMBISAR DASH,A.G.A	3628/2025
146	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	3629/2025
147	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	3630/2025
148	D-WA/32756/2025 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	3631/2025
149	D-WA/32756/2025 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	3632/2025
150	D-WA/32756/2025 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	3633/2025
151	D-WP(C)/32619/2025 WP(C)/22659/2025	ANSHUMAN BEURIA MP	UMA CHARAN MISHRA	13691/2025
152	D-WP(C)/32622/2025	MAA HINGULA TRUCK AND TIPPER OWNERS ASSOCIATION, RAJAPUR		

	WP(C)/22695/2025	MP		13692/2025
153	D-WP(C)/21748/2025	PITABAS FARAK		
	WP(C)/16681/2025	MP		13693/2025
154	D-WP(C)/32627/2025	DR.DEBABRATA RATH	SATYA RANJAN PATI	
	WP(C)/ /	MP		13694/2025
155	D-WP(C)/32623/2025	RUKMANI KAR	PRASANTA KUMAR MOHANTY (2)	
	WP(C)/ /	MP		13695/2025
156	D-WP(C)/32629/2025	BIJAY KUMAR DAS	DURGESH NARAYAN RATH	
	WP(C)/22691/2025	MP		13696/2025
157	D-WP(C)/32632/2025	RABINDRA KUMAR SAHOO	DURGESH NARAYAN RATH	
	WP(C)/22687/2025	MP		13697/2025
158	D-WP(C)/32634/2025	BABA BANKESWAR SERVICE COOPORATION	DURGESH NARAYAN RATH	
	WP(C)/ /	MP		13698/2025
159	D-WP(C)/17211/2025	JAYANTA KUMAR TRIPATHY		
	WP(C)/11693/2025	MP		13699/2025
160	D-WP(C)/1309/2025	PRAKASH KUMAR BEHERA		
	WP(C)/1399/2025	MP		13700/2025
161	D-WP(C)/32636/2025	KALPANA RAJ	ARUN KUMAR DAS	
	WP(C)/22740/2025	MP		13701/2025
162	D-WP(C)/24765/2025	SUBASH CHANDRA SAHOO		
	WP(C)/17148/2025	MP		13702/2025
163	D-WP(C)/9765/2025	KALANDI NAIK	RABINDRA NATH PANDA, BIKASH KUMAR ROUTH	
	WP(C)/8077/2025	MP		13703/2025
164	D-WP(C)/10679/2025	HIRANMAYEE NAYAK	BISWABIHARI MOHANTY, Mr. Subir Palit(S.A), SANGRAM KUMAR SINHA	
	WP(C)/7674/2025	MP		13704/2025
165	D-WP(C)/1194/2025	TRIPATHY NAIK	M/S.T. Mishra, S. Das	
	WP(C)/1293/2025	MP		13705/2025
166	D-WP(C)/32650/2025	SANKAR DAS	DHARMENDRA SETHY	
	WP(C)/ /	MP		13706/2025
167	D-WP(C)/31150/2025	RUKMANI SETH		
	WP(C)/21793/2025	MP		13707/2025
168	D-WP(C)/32656/2025	DISTRICT LEVEL FEDERATION PANCHAL	BISWABIHARI MOHANTY, SANGRAM KUMAR SINHA	
	WP(C)/ /	MP		13708/2025
169	D-WP(C)/32663/2025	PABITRA KUMBHAR	SURENDRA KUMAR GARTIA	
	WP(C)/ /	MP		13709/2025
170	D-WP(C)/36440/2024	BHARAT PRUSTY	MR.S.NAYAK, ASC	
	WP(C)/20918/2024	MP		13710/2025
171	D-WP(C)/14586/2025	SAKTIKANTA DAS	PRASANTA KUMAR SATAPATHY	
	WP(C)/12379/2025	MP		13711/2025
172	D-WP(C)/32667/2025	M/S BAISHNABI CONSTRUCTION, SUNDAR	BISWABIHARI MOHANTY	
	WP(C)/22717/2025	MP		13712/2025
173	D-WP(C)/32668/2025	M/S BAISHNABI FILLING STATION, SUNDAR	BISWABIHARI MOHANTY	
	WP(C)/22722/2025	MP		13713/2025
174	D-WP(C)/28327/2025	SHANTILATA JENA	PRAFULLA CHANDRA DAS	
	WP(C)/19880/2025	MP		13714/2025
175	D-WP(C)/24621/2011	PAIDA BEHERA	M/S.D.C.SWAIN	
	WP(C)/24621/2011	MP		13715/2025
176	D-WP(C)/29481/2023	DILLIP KUMAR SAMAL	SIDHESWAR MALLIK	
	WP(C)/29481/2023	MP		13716/2025
177	D-WP(C)/27691/2023	PRADIPTA KUMAR NAYAK	AVIJIT PATNAIK	
	WP(C)/27691/2023	MP		13717/2025
178	D-WP(C)/32676/2025	JAGANNATH TRUCK OWNERS ASSOCIATION	ISUDURAGYALIN MOHANTY	
	WP(C)/22748/2025	MP		13718/2025
179	D-WP(C)/28970/2025	DUBIRAM SAHU	KALI PRASAD MOHANTY	
	WP(C)/20854/2025	MP		13719/2025
180	D-WP(C)/32685/2025	SARAT KUMAR MALIK	AMIT PRASAD BOSE	
	WP(C)/ /	MP		13720/2025
181	D-WP(C)/32687/2025	M/S. MEGHNA MINES AND MINERALS RESOURCES	MOHANTY, SANGRAM KUMAR SINHA	
	WP(C)/22749/2025	MP		13721/2025
182	D-WP(C)/32688/2025	MANDARA DIGAL	DIPTI RANJAN SWAIN	
	WP(C)/ /	MP		13722/2025
183	D-WP(C)/32690/2025	M/S HOTEL ARISTOCRAT, JAGARSINGHPUR	SOURMYA RANJAN MOHANTY	
	WP(C)/ /	MP		13723/2025

184	D-WP(C)/31376/2025 WP(C)/ /	JAYANTI DAS MP	BIJAYA KUMAR RAGADA	13724/2025
185	D-WP(C)/15638/2025 WP(C)/10614/2025	PRASANTA KUMAR PARIDA MP	SAROJKANTA SAMAL	13725/2025
186	D-WP(C)/32706/2025 WP(C)/ /	SISIR KUMAR MANDHANT MP	DIPTI RANJAN MOHAPATRA	13726/2025
187	D-WP(C)/24266/2025 WP(C)/16947/2025	SANDHYARANI PANDA MP	AMITAV DAS	13727/2025
188	D-WP(C)/27067/2025 WP(C)/18801/2025	SANDHYARANI PANDA MP	AMITAV DAS	13728/2025
189	D-WP(C)/32711/2025 WP(C)/ /	KSHETRA MOHAN SI MP	NIRANJAN LENKA	13729/2025
190	D-WP(C)/32712/2025 WP(C)/22750/2025	HARIPRIYA MALLICK MP	MALAYKETAN BALABANTARAY	13730/2025
191	D-WP(C)/32720/2025 WP(C)/ /	RATIKANTA PANDA MP	AKSHAYA KUMAR JENA	13731/2025
192	D-WP(C)/32724/2025 WP(C)/ /	CHITARANJAN PANDA MP	TAPAN KU. JENA SAMANTA	13732/2025
193	D-WP(C)/32735/2025 WP(C)/ /	TRINATH SUNDARAY MP	PRONoy MOHANTY	13733/2025
194	D-WP(C)/32740/2025 WP(C)/ /	LIPSA SINGH MP	SOURAV SUMAN BHUYAN	13734/2025
195	D-WP(C)/32718/2025 WP(C)/ /	SUNIL KUMAR SAHOO MP	KSHIROD KUMAR SAHOO	13735/2025
196	D-WP(C)/39849/2024 WP(C)/23733/2024	AJIT KUMAR SINGH BABU MP	MR.HRUSIKESH TRIPATHY	13736/2025
197	D-WP(C)/32752/2025 WP(C)/ /	JOGENDRA HARIJAN MP	SEVATI SOREN	13737/2025
198	D-WP(C)/32757/2025 WP(C)/ /	KANHU SAMANTARAY MP	PRATIK DASH	13738/2025
199	D-WP(C)/2140/2020 WP(C)/2140/2020	REGISTRAR (JUDICIAL), ORISSA HIGH COURT MP		13739/2025
200	D-WP(C)/32761/2025 WP(C)/ /	SABITA BEHERA MP	ASHUTOSH MISHRA	13740/2025
201	D-WP(C)/32770/2025 WP(C)/ /	ACC LTD, AHMEDABAD, GUJARAT MP	SASWAT KUMAR ACHARYA	13741/2025
202	D-WP(C)/32771/2025 WP(C)/ /	MINATI PRAVA JENA MP	SANGRAM JENA	13742/2025
203	D-WP(C)/3405/2015 WP(C)/3405/2015	HARIHAR NAIK MP	RAJ KISHORE SWAIN	13743/2025
204	D-WP(C)/32732/2025 WP(C)/ /	UNION OF INDIA MP	PRASANNA KUMAR PARHI, DY, S.G.I, S.PANDA, C.G.C	13744/2025
205	D-WP(C)/32772/2025 WP(C)/ /	PRIYABASH SWAIN MP	SIDHARTH SHANKAR PADHY	13745/2025
206	D-WP(C)/32773/2025 WP(C)/ /	MASIDAS KERKETTA MP	SUBHA KUMAR MISHRA	13746/2025
207	D-WP(C)/32778/2025 WP(C)/ /	TANKADHAR NANDA MP	AMIT PRASAD BOSE	13747/2025
208	D-WP(C)/9741/2022 WP(C)/9741/2022	BIRENDRA KUMAR PANI MP	RAJJEET ROY	13748/2025
209	D-WP(C)/32783/2025 WP(C)/ /	ANUPAMA RAUT MP	LALIT MOHAN NANDA	13749/2025
210	D-WP(C)/32786/2025 WP(C)/ /	MAMATA DAS MP	LAXMIKANTA MOHANTY	13750/2025
211	D-WP(C)/32774/2025 WP(C)/ /	BILASINI SAHOO MP	CHITRASEN PARIDA	13751/2025
212	D-WP(C)/32789/2025 WP(C)/ /	DAUDA DIGAL MP	DIPTI RANJAN SWAIN	13752/2025
213	D-WP(C)/26110/2025 WP(C)/18390/2025	FIROJ KUMAR TURUK MP		13753/2025
214	D-WP(C)/32792/2025 WP(C)/ /	MANAS RANJAN KHANDAI MP	PRASANTA KUMAR SATAPATHY	13754/2025
215	D-WP(C)/32793/2025	PRABHAKAR NAYAK	DIPTI RANJAN SWAIN	

	WP(C)/ /	MP		13755/2025
216	D-WP(C)/32797/2025	DR.SHILALIPI PRADHAN	PADMANAV CHOUDHURY	
	WP(C)/ /	MP		13756/2025
217	D-WP(C)/32799/2025	M/S. KALI LOGISTICS AND INFRATECH PVT	TANUJ DASH	
	WP(C)/ /	MP		13757/2025
218	D-WP(C)/32766/2025	SRIDHAR MALIK	GHANASHYAM MUDULI	
	WP(C)/ /	MP		13758/2025
219	D-WP(C)/32804/2025	MIR BHUTU ALLI	MOHAMMED RIAZ	
	WP(C)/ /	MP		13759/2025
220	D-WP(C)/3783/2025	BIDYUT KUMAR RATH	AJODHYA RANJAN DASH	
	WP(C)/3116/2025	MP		13760/2025
221	D-WP(C)/32768/2025	MONALISA DAS	SUKANTA KUMAR DALAI	
	WP(C)/ /	MP		13761/2025
222	D-WP(C)/828/2025	SINGHARPUR SERVICE COOPERATIVE SOCIETY	SANTOSH KUMAR SINGH	
	WP(C)/2828/2025	MP		13762/2025
223	D-WP(C)/32810/2025	MAA TARINI WSHG, NAYAGARH	DURGA PRASANNA MISHRA	
	WP(C)/ /	MP		13763/2025
224	D-WP(C)/32821/2025	RITIK PATRA	LAXMINARAYAN SAHOO	
	WP(C)/ /	MP		13764/2025